

DELHI LEGISLATIVE ASSEMBLY

Bulletin Part-I

(Brief summary of proceedings)

Tuesday, 11th December, 2012/ Margshirsha 20, 1934 (Saka)

No. 85

2.00 PM Dr. Yoganand Shastri, Hon'ble Speaker in Chair

NATIONAL SONG-VANDE MATARAM

1. 2.02 PM The Chair greeted Shri H.S.Balli, Smt. Sheila Dikshit, Chief Minister and Shri Bharat Singh on their recovery from illness and welcomed their presence in the House.
2. 2.03 PM **Obituary References:**
The House made obituary references to the following :
 1. Shri Kedar Nath Sahni, Former Chief Metropolitan Councillor, Delhi.
 2. Kumari Poornima Sethi, Ex-Member, Delhi Legislative Assembly.
 3. Shri Mahender Singh, Ex-Member, Delhi Metropolitan Council.
 4. Shri Inder Kumar Gujral, Former Prime Minister of India.
 5. Shri K.C.Pant, Ex-Member of Parliament & Ex-Minister, Govt. of India.The House also observed two minutes silence as a mark of respect for the departed souls.
3. 2.45 PM **Question Hour:** Starred Question No. 01 was asked and replied. Replies to Starred Question No. 02 to 20 and Un-starred Questions No. 01 to 51 were placed on the table.
4. 3.01 PM Shri Shoaib Iqbal, Hon'ble Member stated that security has not been provided to the MLAs despite assurance given by the Government in the House. He cited the example of Shri Bharat Singh, Hon'ble Member. Shri Bharat Singh stated that security was provided to him only after the direction of Hon'ble High Court. Shri Shoaib Iqbal told that he had to move Hon'ble Supreme Court for taking security. Prof. Vijay Kumar Malhotra, Leader of Opposition, Shri S.P.Ratawal, Shri Sat Prakash Rana and Shri Kulwant Rana also expressed their concern over this issue and demanded that the Government should provide security to all the MLAs at its own level, if the Delhi Police failed to provide security. Chief Minister intervened and clarified that the matter was of serious concern and the Government had even offered to provide funds to Delhi Police for the training of Security Personnels but she had never stated that the security shall be provided by the Delhi Government at its own level. Hon'ble Speaker requested Hon'ble Chief Minister to take up the issue of security of MLAs with Commissioner of Police, Delhi.
5. 3.10 PM The House congratulated Shri Arvinder Singh Lovely, Minister of Urban Development on his Birthday.

6. 3.11 PM **Special Mention (Rule 280):**
Following Members raised matters under Rule 280:
1.Shri Jai Bhagwan Aggarwal
2.Dr. Jagdish Mukhi
3.Shri Ramesh Bidhuri
4.Shri Sahab Singh Chauhan
5.Shri Manoj Kumar
6.Shri Parduymn Rajput
7.Prof. Vijay Kumar Malhotra (Minister of Health intervened.)
7. 3.48 PM Members of Bhartiya Janta Party were not satisfied with the statement given by Hon'ble Health Minister.
They walked out of the House in protest.
8. 3.49 PM **Special Mention (Rule 280) continued...**
8.Ch. Surender Kumar
Members of Bhartiya Janta Party came back in the House.
9.Shri Sat Prakash Rana (Hon'ble Speaker intervened.)
10.Shri O.P.Babber
11. Shri Anil Kumar (Hon'ble Speaker intervened.)
12.Shri Shoaib Iqbal
9. 4.05 PM **Presentation of Reports:**
1. Shri Kanwar Karan Singh presented the Twelfth Report of Business Advisory Committee.
2. Shri Kanwar Karan Singh presented the Twelfth Report of Committee on Private Members Bills & Resolutions.
10. 4.06 PM **Papers laid on the Table:**
1. **Shri Ramakant Goswami, Minister of Transport** laid the copy of the following reports (English & Hindi Version):
(i)Separate Audit Report of the Comptroller and Auditor General of India on the accounts of Delhi Jal Board for the year 2003-04(English & Hindi Version).
(ii) Explanatory Memorandum of Action Taken by the Govt. of NCT of Delhi on the Special Report submitted by the Hon'ble Lokayukta in compliant No. C-244/LOK/2009 titled "Smt. Sunita Bhardwaj, Complainant V/s. Smt. Sheila Dikshit, Chief Minister of Delhi, Respondent" under sub-section 3 of Section 12 of the Delhi Lokayukta & Upalokayukta Act, 1995.
(iii) Explanatory Memorandum of Action Taken by the Govt. of NCT of Delhi on the Special Report submitted by the Hon'ble Lokayukta in compliant No. C-1148/Lok/2011 in the matter of "*Sting Operation Ke Baad Parshadon Mein Macha Hadkamp*" in r/o Sh. Ravi Prakash Sharma, Ex-Municipal Councillor u/r Sub Section 3 of Section 12 of the Delhi Lokayukta and Uplokayukta Act, 1995.
2. **Shri Raj Kumar Chauhan, Minister of PWD** laid the copies of Annual Report of the Delhi Co-operative Housing Finance Corporation Ltd. (DCHFC) for the year 2011-12 (English & Hindi Version).
11. 4.08 PM **The Chair adjourned the House for 25 minutes for tea break.**

12. 4.36 PM **House reassembled.
Hon'ble Speaker in Chair.**
13. 4.37 PM **Short Duration Discussion:**
Prof. Vijay Kumar Malhotra initiated discussion on the situation arising out of permitting FDI in Delhi by Chief Minister.
Following Members participated in the discussion:
2. Shri Ravinder Nath Bansal
3. Dr. Jagdish Mukhi
4. Shri Mukesh Sharma
5. Shri Naseeb Singh
6. Shri Hari Shanker Gupta
7. Shri Shoaib Iqbal
14. 6.31 PM Shri Raj Kumar Chauhan, Minister of PWD replied to the debate.
15. 6.46 PM Shri Mohan Singh Bisht initiated discussion on the situation arising out of non-regularization of unauthorized colonies despite distribution of temporary regularization certificates.
Following Members participated in the discussion :
2. Shri Dharam Deo Solanki
3. Shri Anil Jha
16. 7.27 PM Shri Kanwar Karan Singh, Chief Whip of Ruling Party requested to continue the discussion tomorrow as many Members wanted to express their views on the aforesaid issue.
The Chair agreed to the proposal.
17. 7.28 PM **House adjourned upto 2.00 P.M. on Wednesday, 12th December, 2012.**

**Delhi
11th December,
2012**

**P.N. Mishra
Secretary**